Annexure – 7									
Name of the corporate debtor: Gupta Energy Pvt Ltd; Date of commencement of liquidation: 26.03.2018; List of stakeholders as on:02.02.2022									
List of other stakeholders, if any (other than financial creditors and operational creditors)									
(Amount in₹)									

SLN o.	Name of stakeholder	Category of stakeholder	Details o	of claim received	Details of claim admitted						Amount of contingent			Amount of claim under	Remarks, if any
		s (preference shareholder s / equity shareholder	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien /attachment removed? (Yes/No)	covered by	% share in total amount of claims admitted	claim	dues, that may be set off	rejected	verification	